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NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
~~Anil Mukherji~~	~~Adv~~	~~9885314334~~	[signature]
P. Suseela	[signature]	9848470223	[signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Bijarnia	PCS	cssumanbijarnia@gmail 9703358320	[signature]

ORDER

Counsel for both the sides are present. No fresh proposal is submitted as per the order dated 20.01.2020, Counsel for the Respondent sought adjournment for filing fresh proposal and settlement of the terms. No further time shall be allowed, for that purpose. The matter is adjourned to 10.02.2020 for hearing of the CP. Settlement if any may be taken up in the meantime. Counter may be filed if the settlement of talks fail.

Sd/-

MEMBER JUDICIAL

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